

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00080/2017

DATED THIS THE 13<sup>TH</sup> DAY OF MARCH, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

SRI PUKHRAJ NENIVAL  
S/o Late Sri Mangi Lal Nenival,  
Aged about: 45 years  
R/at No. A-804,  
Jalvayu Heights,  
H.M.T. Main Road,  
Bangalore – 560 013

.....Applicant

(By Advocate M/s Paanchajanya & Associates)

Vs.

1. The Secretary,  
Union Public Service Commission,  
Dholpur House,  
Shahjahan Road  
New Delhi – 110 069.

2. The Secretary,  
Ministry of Mines,  
Government of India,  
Shastri Bhavan,  
New Delhi – 110001.

3. The Controller General,  
Indian Bureau of Mines,  
Indhira Bhavan,  
Civil Lines,  
Nagpur – 440001

....Respondents

(By Shri M. Rajakumar, Senior Central Government Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Apparently the applicant is not willing to implead the necessary respondents. For non-joinder of necessary parties, the OA is dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00080/2017

**Annexure-A1:** Copy of the Advertisement No. 12/2015

**Annexure-A2:** Copy of the applicant's application number being 11911561667 for the post of Regional Controller of Mines

**Annexure-A3:** Copy of the computer generated acknowledgement of the applicant's application

**Annexure-A4:** Copy of the Interview List for Vacancy No. 150191209612

**Annexure-A5:** Copy of the Modality of the recruitment

**Annexure-A6:** Copy of the Circular No. G-28019/3/2005-Estt.A dated 14.08.2013

**Annexure-A7:** Copy of the Duties of Sr . Technical Assistant

**Annexure-A8:** Copy of the Seniority List of Sr. Technical Assistant

**Annexure-A9:** Copy of the Letter No. F.7/6 (40)/2016-R.VI dated 04.04.2016

**Annexure-A10:** Copy of the information under RTI Act dated 12.05.2016

**Annexure-A11:** Copy of the email dated 30.05.2016 addressed to the applicant

**Annexure-A12:** Copy of the MMDR Act

**Annexure-A13:** Copy of relevant pages of noting sheet No. F.1/256(58)/2011-R.VI

**Annexure-A14:** Copy of the circular dated issued by the Chief Administrative Officer

**Annexure-A15:** Copy of the information under RTI Act dated 17.06.2016

**Annexure-A16:** Copy of the relevant papers No. F.1/288(74)/2009-R.VI(pt.) dated 10.11.2010

**Annexure-A17:** Copy of the list dated No. F.1/288(74)/2009-R.VI(pt.) dated 11.11.2010

**Annexure-A18:** Copy of the letter dated 02.11.2010 from Dy Controller of Mines to the Secretary, UPSC.

**Annexure-A19:** Copy of Fax message dated 10.11.2010 addressed to the Assistant Controller of Mines.

**Annexure-A20:** Copy of information under RTI No. F.7/6(68)/2016-R.VI dated 30.05.2016

**Annexures with Reply Statement:**

Nil

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